

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 63 OF 2019

Dated: 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

M/s. Railway Energy Management Company Ltd. ...Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Pulkit Agrwal

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-1

ORDER

Pleadings are completed in this matter.

List the matter for hearing on **23.10.2019**.

**(S.D. Dubey)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**